

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.325

IA-3273/2022 IA-1926/2021 CA-135/2019 IA-235/2021 IA-6195/2022
in
IB-543(ND)2017

IN THE MATTER OF:

M/s. Bimla Maru Fashions Pvt. Ltd.

... **APPLICANT/PETITIONER**

Vs.

Sanjay Maheshwari.

... **RESPONDENT**

SECTION

IBC under Sec 10

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Shivanath Mahanta in IA NO. 6195/2022
For the Respondent : Adv. Yashu Rustagi for Respondent in IA no.6195 of
2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 22.02.2023.

Sd/-
(Court Officer)